

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item No. 24  
IA No.1551/2022  
In  
CP (IB) No. 391/Chd/Pb/2018  
(Admitted Matter)**

**Under Section 7 & 60(5) of the  
Insolvency and Bankruptcy Code,  
2016 read with Rule 11 of NCLT  
Rules, 2016**

**In the matter of:-**

Punjab National Bank ...Financial Creditor

Vs.

Vallabh Textiles Company Limited ...Corporate Debtor

**Present through Video Conferencing:**

Mr. Shivam Grover, Advocate for the applicant in IA No.1551/2022.  
Mr. Kunal Godhwani, Advocate for the Resolution Professional.

**IA No.1551/2022**

Learned counsel for the applicant is directed to submit a short note on the maintainability of this application with a copy to the Resolution Professional.

List the case for hearing on 05.12.2022.

Sd/-  
**(Subrata Kumar Dash)**  
**Member (Technical)**

Sd/-  
**(Harnam Singh Thakur)**  
**Member (Judicial)**

November, 15 2022  
SD